

[Translation]

**Loss on textile mills taken over
by Government**

2246. SHRI MOOL CHAND DAGA : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that Government had to take over 140 textile mills in the interest of labourers as a result of which Government have been suffering a loss of Rs. 120 crores every year;

(b) whether it is also a fact that wage element in these mills exceeds the selling price;

(c) if so, to what extent; and

(d) the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) At present, there are 125 textile mills (109 nationalised and 16 managed mills) run by the National Textile Corporation. During the year 1985-86, the nationalised mills suffered net losses amounting to about Rs. 147.77 crores and the managed mills suffered net losses amounting to about Rs. 36.03 crores.

(b) During the year 1985-86, the sales realisation per kg. of spindle point production was Rs. 47.87 as against wages of about Rs. 16.37 paid per kg.

(c) and (d). Do not arise.

[English]

**Relaxation to hill States/regions
under branch licensing policy**

2247. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the branch licensing policy of the Reserve Bank of India takes into account the difficult geographical terrain and the sparse population in the hill areas recog-

nised as such by the Planning Commission and ensures adequate relaxation in the existing norms of distance and population for the opening of new branches in such areas;

(b) if so, the exact relaxation allowed in the case of hill States/regions under the new branch licensing policy announced in 1985; and

(c) the average area and population served by a bank in each of the hill States/Union Territories ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Under the current branches licensing policy for the period April 1985 to March 1990 of the Reserve Bank of India, branch expansion in hilly/tribal areas is given a special consideration and branch expansion in such areas is allowed on a comparatively liberal basis, taking into account the existing gaps in the availability of banking facilities, the need for meeting the banking requirements of identified groups, growth of economic activities etc. The lead banks who have to identify centres for opening new bank offices have been asked to keep special features of such regions in view.

(c) The information is being collected and will be laid on the Table of the House to the extent possible.

Murshidabad Gramin Bank

2248. SHRI ATISH CHANDRA SINHA : Will the Minister of FINANCE be pleased to state :

(a) whether Murshidabad Gramin Bank in the Murshidabad District (West Bengal) has started functioning and disbursing loans to various categories of people ; and

(b) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). As on March 1986 Murshidabad Gramin Bank has opened one branch with a deposit